

अथस्कों का निर्यात

2121. श्री जगन्नाथराव जोशी :

श्री अटल बिहारी वाजपेयी :

क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में, वर्षवार, कितनी कितनी मात्रा में किन किन देशों को लोह मैंगनीज और क्रोमाइट अथस्कों का निर्यात किया गया; और

(ख) क्या उक्त व्यस्कों के निर्यात में कर्मा हुई है; और

(ग) यदि हाँ, तो इसके क्या कारण हैं और सरकार ने इस सम्बन्ध में क्या कार्य-वाही की है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : (क) एक विवरण सभा पटल पर रखा गया है [मंत्रालय में रखा गया/ देखिये संख्या LT 8158/74]

(ख) और (ग) लोह अथस्क तथा क्रोमाइट के निर्यातों में वृद्धि हुई है। मैंगनीज अथस्क के निर्यात पर प्रतिबन्ध लगाने की सरकार की नीति के अनुसार इस मद के निर्यातों में गिरावट आई है।

Steps to Reduce Expenditure in Public Sector Undertaking

2122. SHRI C. H. MOHAMMED KOYA:

Will the Minister of FINANCE be pleased to state the steps taken to reduce expenditure in public sector undertakings to meet the present financial crisis?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): In the context of the current difficult economic situation, Government have taken the

following steps to reduce expenditure in the public undertakings:

1. Wage restraint requiring prior approval of Government before any upward revision of wages and fringe benefits.

2. Ban on construction of non-functional buildings; adoption of temporary specifications in construction of functional buildings.

3. Strict economy in the consumption of petrol, oil and lubricants.

4. Curtailment of expenditure on travel.

5. Deferring the filling up of posts lying vacant for more than six months.

6. Postponement of sanction of house building loans.

7. Strict austerity in Conference, Seminars, Meetings, etc.

8. Strict economy on renovation and repairs.

9. Curbs on foreign visits;

10. Reduction of inventories; and

11. Control over demurrage charges.

Grant of Import entitlement on Stainless Steel

2123. SHRI JYOTIRMOY BOSU: Will the Minister of COMMERCE be pleased to state:

(a) the value of stainless steel import entitlement to Baba Industries, M/s. Metro and Mysore Steel and sea-shore traders, originally fixed by the Chief Controller of Imports and Exports during the period 1971 to 1973;

(b) whether subsequently an upward revision of the value was made in the case of each concerned company and if so, the extent of this upward revision; and

(c) the authority and reasons for making these upward revisions?